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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

O.A. No. 215 of 1994

New Delhi dated the 12th December, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri N.K. Govilkar
(since deceased),
S/o late Shri B.R. Govilkar,
R/o 204, Pocket 'D',
Mayur Vihar Phase II,
Delhi-110091. APPLICANT

(None appeared)

VERSUS

1. Union of India through
the Secretary,
Ministry of Civil Aviation,
Rajiv Bhawan,
Safdarjung Airport,
New Delhi.

2. The Secretary,
UPSC,
Dholpur House,
Shahjahan Road,
New Delhi-110011. RESPONDENTS

(By Advocate: Shri B. Lall)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We are informed by the Respondents counsel
Shri B. Lall that the applicant has unfortunately expired
some time in August, 1995 and no prayer has so far
been made by the legal heirs of the applicant.

It appears that they are not interested in continuing
this case and as a result this O.A. is dismissed
as having become infructuous.

Adlal
(DR. A. VEDAVALLI)

Member (J)
/GK/

Adlal
(S.R. ADIGE)
Member (A)